

**Rejection of application for certificate of registration  
November 13, 2002**

It is hereby notified for the information of public that the Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on November 11, 2002 the application for certificate of registration submitted by NMR Investments Private Limited, C-4, Rams Apartments, Door No.3, 8th Street, Gopalapuram, Chennai-600 086 for carrying on the business of a Non-Banking Financial Institution.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**P.V. Sadanandan  
Manager**

**Press Release : 2002-03/499**